National Company Law Tribunal

Allahabad Bench

CANO. 189/A4D/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: Kirrly Building Systems India Put LAS SECTION OF THE COMPANIES ACT/1 & B CODE: 230/232 of the companies told

Sl. NO.

Name

Designation

Representation

Signature

RAHUL AGARWAL ADUDENTE

Applicant Company } Thisham Associal

2. SHUBHAM AGARWAL ADVOCATE

CA NO.189/ALD/2017

Sh. Rahul Agarwal alongwith Sh. Shubham Agarwal, Advocates for the applicants' company.

The case is fixed for order in the company application. The order in detail is recorded separately. The first stage motion petition/company application is allowed in terms of the detail order and accordingly stands disposed of.

Dated:27.12.2017

Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)